

[14 March, 2000]

RAJYA SABHA

12.00 Noon

PAPERS LAID ON THE TABLE

- I. Report and Accounts (1997-98) of the Lalit Kala Akademi, New Delhi and related papers.**
- II. Report and Accounts (1997-98) National School of Drama, New Delhi and related papers.**

THE MINISTER OF TOURISM AND MINISTER OF CULTURE (SHRI ANANTH KUMAR) : Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:

- (I) (a) Annual Report and Accounts of the Lalit Kala Akademi, New Delhi, for the year 1997-98, together with the Auditor's Report on the Accounts.**
 - (b) Review by Government on the working of the above Kala Akademi.**
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.**
- (II) (a) Annual Report and Accounts of the National School of Drama, New Delhi, for the year 1997-98, together with the Auditor's Report on the Accounts.**
 - (b) Review by Government on the working of the above School.**
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.**

Report and Accounts (1998-99) of the Brahmaputra Board, Guwahati (Assam) and related papers.

THE MINISTER OF WATER RESOURCES (DR. C.P. THAKUR):Sir, I lay on the Table :-

I. A copy each (in English and Hindi) of the following papers, under section 21 of the Brahmaputra Board Act, 1980:

- (a) Annual Report and Accounts of the Brahmaputra Board,**

- (a) Annual Report and Accounts of the Brahmaputra Board, Guwahati (Assam), for the year 1998-99, togetherwith the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Board.
- II. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above. [Placed in Library. See No. LT-1402/00]
- I. MoU for the years (1998-99 and 1999-2000) between Government of India (Ministry of Civil Aviation) and Indian Airlines.

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV) : Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:-

- (i) Memorandum of Understanding between the Government of India (Ministry of Civil Aviation) and the Indian Airlines Limited for the year 1998-99. [Placed in Library. See No. LT-1606/00]
- (ii) Memorandum of Understanding between the Government of India (Ministry of Civil Aviation) and the Indian Airlines Limited for the year 1999-2000. [Placed in Library. See No. LT-11196/00]
- I. Report and Accounts (1997-98) of the Central Inland Water Transport Corporation Limited, Calcutta and related papers.
- II. Report and Accounts (1997-98) of the Inland Water Ways Authority of India, (Noida) and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN) : Sir, I lay on the Table:-

I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:

- (a) Thirty-first Annual Report and Accounts of the Central Inland Water Transport Corporation Limited, Calcutta for the year 1997-98, togetherwith the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon